

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 349**  
TO BE ANSWERED ON 19.07.2018

**APPRAISAL OF RURAL DEVELOPMENT PROJECTS IN A&N ISLANDS**

**349. SHRI BISHNU PADA RAY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the progress of various ongoing projects of the Union Government for better livelihood and infrastructure in A&N Islands, district-wise;
- (b) the reasons for inadequate pace of implementation of projects in certain districts of the Union Territory;
- (c) the estimate of livelihood opportunities made available through new livelihood and infrastructure projects implemented in A&N Islands after June, 2014; and
- (d) the comparative figures of amount spent on rural development related projects implemented in A&N Islands between 2009-2014 and 2014-2018?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) to (d) : The Ministry of Rural Development, inter-alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Social Assistance Programme (NSAP) and Shyama Prasad Mukerjee Rurban Mission (SPMRM) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, provision of social assistance and other basic amenities. The rural development programmes are being implemented in rural areas of the country through State Governments/UT Administrations including in the UT Administrations of Andaman & Nicobar Island. The district-wise details of the progress made under major rural development programmes and the details of amount spent during 2009-2014 vis-a-vis 2014-2018 are given at **Annexure-I**.

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## Annexure-I

Statement referred to in part (a) to (d) of the Lok Sabha unstarred Question No. 349 due for reply on 19.07.2018

i) Details of the progress under major rural development programmes:

Name of the scheme	Achievement
<b>South Andaman District</b>	
<b>MGNREGA (Persondays generated)</b>	41505 persondays
<b>DAY-NRLM (SHGs formed)</b>	149 SHGs
<b>PMAY-G (Houses Sanctioned/Completed)</b>	Sanctioned-54 Houses Completed-12 Houses
<b>N&amp;M Andaman district</b>	
<b>MGNREGA (Persondays generated)</b>	484411 persondays
<b>DAY-NRLM (SHGs formed)</b>	169 SHGs
<b>PMAY-G (Houses Sanctioned/Completed)</b>	Sanctioned-311 Houses Completed-03 Houses
<b>Nicobar district</b>	
<b>MGNREGA (Persondays generated)</b>	63954 persondays
<b>DAY-NRLM (SHGs formed)</b>	36 SHGs
<b>PMAY-G (Houses Sanctioned/Completed)</b>	Sanctioned-09 Houses Completed-Nil Houses

ii) Details of amount spent during 2009-2014 vis-a-vis 2014-2018 in A&N Islands:

(Amount in Lakh)

Name of the scheme	Expenditure incurred during 2009-2014	Expenditure incurred during 2014-2018
<b>MGNREGA</b>	7059.08	4485.56
<b>DAY-NRLM</b>	*	122.56
<b>PMAY-G</b>	IAY-927.24	IAY-404.29 PMAY-G-249.07

\* DAY-NRLM commenced in FY 2016-17 in Andaman & Nicobar Island